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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Dated: This the 22<sup>nd</sup> day of FEBRUARY 2007.

Original Application No. 162 of 2007.

Hon'ble Mr. P.K. Chatterji, Member (A)  
Hon'ble Mr. S.K. Dhal, Member (J)

Ripu Daman Sharma, S/o Beni Madha Sharma, In present posted at Pradhan Dakghar on the Post of shorting Postman, R/o Mohalla, 1006 Purana Katra Allahabad, Distt: Allahabad.

..... Applicant

By Adv: Sri A.K. Tripathi

V E R S U S

1. Director General Post and Telegraph Indian Post and telegraph Department Room No. 11, Dak Tar Bhawan Parliament, New Delhi.
2. Union of India through Secretary, Indian Post New Delhi.
3. Superintendent of Post Office, Pradhan Dak Ghar, Allahabad.
4. S.D.I. Pala Bazar Post Office Karan Prayag, Distt: Chamoali State of Uttranchal.

..... Respondents

By Adv: Nil

O R D E R

By Mr. P.K. Chatterji, Member (A)

The applicant in this OA is aggrieved that his leave in different spells from 10.02.1981 to 07.01.1986 all on medical grounds which was sanctioned by the respondents were later treated as unauthorized by the respondents and this period has been treated as ~~days~~-non. After treating the period

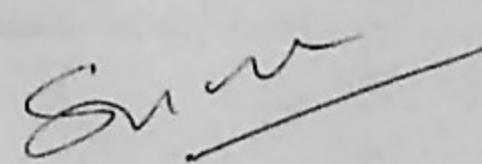
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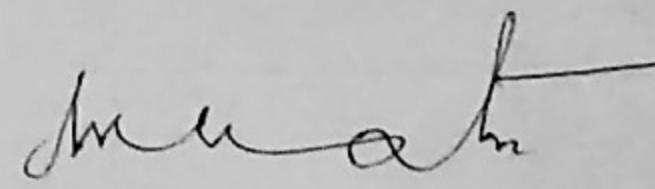
as ~~dis~~-non the record in the service book has been amended and the applicant has not been allowed to see the service book as to in what manner and <sup>how</sup> ~~who~~ it has been done. The applicant has, thereafter, filed a representation before the respondents a representation before the respondents to reconsider their decision and treat this period as spent on leave for the reason that appropriate authority had sanctioned the same. The applicant, however, at this stage will be satisfied if he has allowed to take a look at the service book to ascertain whether the respondents have taken the decision <sup>correctly</sup> ~~accordingly~~ or otherwise.

2. We, therefore, dispose of this OA with the direction to the respondent No. 3 i.e. Senior Superintendent of Post Offices, Allahabad to allow <sup>Service</sup> the applicant to see his own book so as to satisfy <sup>that</sup> himself ~~with~~ the action of the respondents ~~to~~ <sup>is</sup> ~~justify~~.

3. With these direction we dispose of this OA. No cost.



Member (J)



Member (A)

/pc/